

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1156
ANSWERED ON:16.11.2010
EQUIPMENT FOR DRIP IRRIGATION
Rane Dr. Nilesh Narayan

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has not developed indigenous equipment for drip irrigation and has to import the same;
- (b) if so, the details thereof;
- (c) whether imported equipment are costly and unaffordable for the farmers in the country;
- (d) if so, the details thereof and the reaction of the Government thereon;
- (e) whether the Government proposes to waive off import duty on import of such equipment so as to encourage the farmers for taking up drip irrigation; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & b): The Government is promoting drip irrigation technology among farmers and about 150 number of indigenous companies in the country manufacturing different equipments for drip irrigation like HDPE/ PVC pipes, emitters, valves, filters, fittings & accessories etc having Indian Standard Number (ISNo) as standardized by Bureau of Indian Standard working under Ministry of Agriculture, Government of India. Only plastic raw materials are imported due to non- availability of adequate quantity indigenously.

(c) & (d): Imported equipments are costlier and some rich farmers availed the same. Government has no objection in importing equipments by farmers subject to maintain the BIS specification.

(e) & (f): No such proposal is in process.